

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5561
ANSWERED ON:02.05.2000
REMOVAL OF ENCROACHMENTS BY TASK FORCE
SHAMSHER SINGH DULLO

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a): whether any task force has been constituted to remove the unauthorised encroachments from different places in Delhi;
- (b): if so, the names of places from where unauthorised encroachments have been removed since the constitution of the task force till date; and
- (c): the details of places of Delhi/New Delhi from where unauthorised encroachments are proposed to be removed in the near future?

Answer

MINISTER FOR URBAN DEVELOPMENT (SHRI JAGMOHAN)

(a): Yes, Sir.

(b)&(c): The Task Force was set up in 1996 in each zone to remove encroachments and unauthorised constructions. The Task Force has representatives from all concerned departments like MCD, NDMC, DDA, Police, Revenue Department of GNCTD, etc. Based on a prior schedule, the Task Force carried out demolitions and evictions from within the NCT of Delhi. The performance of the Task Force is reviewed by the Lt. Governor, Delhi regularly. The details of such cases acted upon are large in number. As and when cases are noticed action is taken based on priority.